Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V Meeting held on 01.07.2010

The Meeting No. 14/AM-11 for the licensing year 2010-11 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 01.07.2010 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

SI.	Name of the representatives & their	Department
No	designation	
1.	Sh. Shaish Kumar, Industrial Advisor	DIPP
2.	Sh. R.A. Lal, Director	R.O, TC, Noida
3.	Sh. Ashok Kumar Arora, Dy.DGFT	DGFT
4.	Sh. Kuldeep Singh, Asstt. Director	MSME

(TEXTILES AND LEATHER ITEMS)

: 14/84-ALC3/2010 **MEETING DATE** : 01.07.2010 MEETING NUMBER

II I	-	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Approved
HQ File :01/84/050/00176/AM10/		Lic.No/Date:3110040756 24.11.2009	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on item of import as per report of NC team, who visited the unit of the applicant firm as detailed below: -

S.	Export item	Import item	Quantity allowed
No.			-
1	Paraweb	1.Yarn High Tenacity	1) 111351.240 Kgs (with
	reinforcement	Polyester Filament yarn	3% wastage)
	Webbing Strips made-	2.Linear Low Density	
	up of Polyester	Polyethy (LLDPE)	2) 162407.55 Kgs (with 3%
	Filament Yarn,	3.Masterminds	wastage)
	LLDPE, Masterminds		3) 6454.77 Kgs (with 3%
			wastage)

The ratio of LLDPE & Master batch polymer shall be maintained 100:4.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/46/84-ALC3/2009	II	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Approved
HQ File :01/84/050/00256/AM10/		Lic.No/Date:3110041785 02.02.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on the item of import as per report of NC team, who visited the unit of the applicant firm as detailed below:

S.	Export item	Import item	Quantity allowed
No.		•	•
1	Paraweb	1.Yarn High Tenacity	1) 85765 Kgs (with 3%
	reinforcement	Polyester Filament yarn	wastage)
	Webbing Strips made-	2.Linear Low Density	
	up of Polyester	Polyethy (LLDPE)	2) 150275 Kgs (with 3%
	Filament Yarn,	3.Masterminds	wastage)
	LLDPE, Masterminds		3) 5826 Kgs (with 3%
			wastage)

The ratio of LLDPE & Master batch polymer shall be maintained 100:4.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:4/3/84-ALC3/2010		Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
$\ 3\ $	HQ File :01/84/050/00004/AM11/			Defer Date: 15.07.2010

Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on15.7.2010.

	1 -	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Approved
HQ File :01/84/050/00296/AM10/	l	Lic.No/Date:3110042496 24.03.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on the item of import as per report of NC team, who visited the unit of the applicant firm as detailed below:-

S. Export item Quantity allowed Import item

No.	Paraweb reinforcement	1.Yarn High Tenacity Polyester Filament yarn	wastage)	
	Webbing Strips made- up of Polyester Filament Yarn, LLDPE, Masterminds	2.Linear Low Density Polyethy (LLDPE) 3.Masterminds	2) 300550 Kgs (with 3% wastage) 3) 11652 Kgs (with 3% wastage)	
The	The ratio of LLDPE & Master batch polymer shall be maintained 100:4. The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.			

	'	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Approved
HQ File :01/84/050/00298/AM10/		Lic.No/Date:3110042611 26.03.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case with 3% wastage on the item of import as per report of NC team, who visited the unit of

S.	Export item	Import item	Quantity allowed
No.			
1	Paraweb	1.Yarn High Tenacity	1) 85765 Kgs (with 3%
	reinforcement	Polyester Filament yarn	wastage)
	Webbing Strips made-	2.Linear Low Density	- ,
	up of Polyester	Polyethy (LLDPE)	2) 150275 Kgs (with 3%
	Filament Yarn,	3.Masterminds	wastage)
	LLDPE, Masterminds		3) 5826 Kgs (with 3%
	,		wastage)
The ra	atio of LLDPE & Master ba	ained 100:4.	
The R	Regional Authority shall be	advised to take necessary	action subject to compliance
of other usual conditions.			

	Case No.:7/9/84-ALC3/2010	II 3	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred	
6	HQ File :01/84/050/00043/AM11/		II .	Defer Date: 15.07.2010	
III.	Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.				

	Case No.:6/4/84-ALC3/2010	Party Name:MEENAKSHI INDIA LTD	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
7	HQ File :01/84/050/00017/AM11/	RLA File :04/24/040/00003/AM11/	Lic.No/Date:0410113089 12.04.2010	Defer Date: 15.07.2010
	Decision: The Committee consider DC(MSME). The Committee decided			examination by

Case No.:1/7/84-ALC3/2010	Party Name:RICHA GLOBAL EXPORTS P.	Meet No/Date:14/84-ALC3/2010	Status: Deferred
Case No.:1/7/84-ALC3/2010	Party Name:RICHA GLOBAL EXPORTS P.	Meet No/Date:14/84-ALC3/2010	Status: Deferred

			LTD.	01.07.2010	
8		HQ File :01/84/050/00033/AM11/		Lic.No/Date:0510263374 30.04.2010	Defer Date: 15.07.2010
Decision: The Committee considered the case as per agenda and observed that the case is under examinate DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.					examination by

			Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred	
9	HQ File :01/84/050/00095/AM11/	RLA File :31/24/040/00053/AM11/	Lic.No/Date:3110043678 21.06.2010	Defer Date: 29.07.2010	
	Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 29.7.2010.				

	Case No.:2/14/84-ALC3/2010	Party Name:THE RAJLAKSHMI COTTON MILLS P. LTD.	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred		
10	HQ File :01/84/050/00096/AM11/	RLA File :02/24/040/00048/AM11/	Lic.No/Date:0210143961 24.06.2010	Defer Date: 29.07.2010		
- 11	Decision: The Committee considered the case as per agenda and decided to link the similar case of the firm wherein adhoc norms have already been fixed and defer the case for re-listing on 29.7.2010.					

1	Case No.:3/14/84-ALC3/2010		Party Name:LOYAL TEX	TILE MILLS LTD	Meet N ALC3/2 01.07.20		Status: Deferred
1	HQ File :01/84/050/00097/AM11/		RLA File :35/24/040/0001	4/AM11/	Lic.No/ 24.06.20	Date:3510030745 010	Defer Date: 29.07.201
with the representa	nmittee considered the case as atives of technical authorities preceded the unit of ap	esent in the r	neeting decided to				
S. Export item No		Export Qty.		Import item		Qty. allowed	t
Summer pant with white met 100% Cotton content (1) 9 15194.4kgs (2)	ustrial Work wear woven garment. made out of 98% Cotton 2% Nylon cal compound fabrics (260GSM) and fabrics (125GSM)-20000 Nos (Net 98% Cotton 2% Nylon Fabrics – 100% Cotton Fabrics 2332.5kgs (3) 58.4kgs (4) FR Thread –504kgs	19089.3 Kgs		1) Raw cotton 2) Nylon fibre with who compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing the 9) Thinsulate lining mather and the sewing the sewin	read	1) @ 1.26 k cotton cor export product 2) 334.277 k 3) @ 1.5% fabric in th product. 4) 400 gms fabric in th product. 5) 47 gms fabric in th product. 6) 19 gms fabric in th product. 7) 2 gms/ Kg in the export 8) Net to accountability alongwith width and GSM. 9) Net to	of cottor cet.) Ggs of cottor ce expor / Kg of ce expor / ce expor / clause / relevan / relevan

				accountability clause alongwith relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.
	Mill made Industrial Work wear woven garment. Summer Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) and 100% Cotton fabrics (125GSM)- 15000Nos. Nos (Net content (1) 98% Cotton 2% Nylon Fabrics – 12012kgs (2) 100% Cotton Fabrics 2400kgs (3) Thinsulate –1077.3kgs (4) FR Thread –444.15kgs	15933.45 Kgs	 1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol 	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause alongwith relevant width and relevant GSM. 10) As per general note for fuel.
3	Mill made Industrial Work wear woven garment. Summer Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) and 100% Cotton fabrics (125GSM& 170GSM)-	19153 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound	11) 783.907 Kgs. 1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs

	17000Nos. Nos (Net content (1) 98% Cotton 2% Nylon Fabrics –12906kgs (2) 100% Cotton Fabrics 19830kgs(125GSM &2829Kgs (170GSM) (3) Thinsulate –900kgs (4) FR Thread –535 kgs		3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause alongwith relevant width and relevant width and relevant GSM. 10) As per general note for fuel.
4	Mill made Industrial Work wear woven garment. Winter Jacket made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) and 100% Cotton fabrics (125GSM & 170GSM)-13500Nos. Nos (Net content (1) 98% Cotton 2% Nylon Fabrics –10811kgs (2) 100% Cotton Fabrics 2168kgs(125GSM &1333 Kgs (170GSM) (3) Thinsulate –969kgs (4) FR Thread –468kgs	15749 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of

			9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause alongwith relevant width and relevant width and relevant width and relevant GSM. 10) As per general note for fuel. 11) 783.907 Kgs.
5	Mill made Industrial Work wear woven garment. Shirt Long Sleeve made out of 98% Cotton 2% Nylon with white metal compound fabrics (120GSM) – 45000Nos. net content of (1) 98% Cotton 2% Nylon fabrics 13387kgs (2) FR Thread –637kgs	14024 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	1) @ 1.26 Kgs/Kg of cotton content of export product.) 2) 334.277 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net with accountability clause alongwith relevant width and relevant GSM. 9) Net to net with accountability clause

10) As per general note for fuel.	6	Mill made Industrial Work wear woven garment. Enel Summer Caps made out of 98% Cotton 2% Nylon with white metal compound fabrics (260GSM) 13000 Nos. (Net content of 1) 98% Cotton 2% Nylon Fabrics 1034 kgs (2) FR Thread –61kgs)	1095 Kgs	1) Raw cotton 2) Nylon fibre with white metal compound 3) Vat dyes 4) Flacovan 5) Ukadan 6) Silastal 7) Silatan 8) FR thread sewing thread 9) Thinsulate lining material 10) Furnace Oil 11) Polyvinyls Alcohol	
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Import dyes and chemicals may be restricted to 14% of FOB value within the overall CIF value of the license as per General Note for Textile No.5.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:4/14/84-ALC3/2010	Party Name:PRI	EMIER ENTERPRISES		Meet No/Date:14/84 01.07.2010	1-ALC3/2010	Status: Approved
	HQ File :01/84/050/00098/AM11/	RLA File :35/24/	/040/00017/AM11/		Lic.No/Date:351003 25.06.2010	0750	
Decision: The Committee considered the case as per agenda and the Committee de quantity in respect of all the items as applied for by applicant firm as detailed below: - Export item Export Import item Qty. allowed Qty.					e decided to a	llow the import	
	Cotton Grey cloth with Micropake 600X-Ray Thread	20400kgs	Micropake 600 X-ray thread	1445 K			
	The R.A. shall be advised to take	necessary a	iction subject to c	ompliar	nce of other usua	ai conditions.	

12		1 3	Meet No/Date:14/84-ALC3/2010 01.07.2010	Status: Deferred
	HQ File :01/84/050/00099/AM11/			Defer Date: 29.7.2010.

Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 29.7.2010.

Case No.127	M/s. Reference received from Policy –III Section	
NC 14/11 dt.1.7.2010	F.No. 01/84/162/130/AM-11/DES-V	
Clarification for eligibility regarding		

Decision: The Committee considered the case as per agenda and observed that the case is under examination by DC(MSME). The Committee decided to defer the case for re-listing on 15.7.2010.

Case No.128	M/s. Reference received from Policy –VI Section
NC 14/11 dt.1.7.2010	F.No. 01/84/162/33/AM-11/DES-V
Fixation of SION for proprietary products- reg	

Decision: The Committee considered the case as per agenda and observed that in this case requisite reply may be sent to PC-4 Section informing that in one case for the export product i.e. 100% Flax/Linen Yarn (Auto Cone Spliced) and import item 100% Flax/Linen Yarn (Uneven and Knotted) published under SION J-372 were fixed wherein M/s Aditiva Birla Nuvo Limited, Kolkata was the sole manufacturer of the said item in India.

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